

MINUTES OF THE MEETING NO. 06/AM'10-11 OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 05.10.10 AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI V.K. SRIVASTAVA, ADDL. DGFT.

1. The following were present :-

- (i) Shri V.K. Srivastava, Addl. DG - Chairman
- (ii) Sh. V.K. Srivastava, Under Secretary/SU - Rep of M/o Environment & Forest(MoEF)
- (iii) Sh. S.K. Dutta, Asst. Commissioner - Rep. of D/o Animal Husbandry, Dairying & Fisheries(DAHD&F)
- (iv) Dr. Ramesh Chandra, Asst. Commissioner - Rep. of D/o Agriculture & Co-op(DAC)
- (v) Dr. I.S. Hura, Technical Officer - Rep. of DGHS/DCG(I)

In attendance:-

- (i) Shri Hardeep Singh, Jt. DGFT
- (ii) Shri Daya Shankar, Dy. DGFT

2. After deliberations the following decisions were taken:-

2.1 The following 03 cases were approved:-

- (i) S.Nos. 22 and 24 of the agenda.
- (ii) S.No. 31 of the agenda was approved subject to receipt of hard copy of NOC from DAC as the representative of DAC informed that case was approved and formal letter will be sent shortly.

2.2 The following 04 case were rejected-

- (i) S. No. 14, 18, 25 and 26 of agenda was rejected as the Technical Authority DAHD&F have rejected the same.

2.3 In view of clarification from D/o Fertilizers, in case of S.No. 23 of the agenda, it was decided that the matter will be examined on file as the item does not appear to be restricted.

2.4 All other cases in the agenda were deferred except cases at Para 2.1 and 2.2 above as comments not received from concerned Ministries/Departments/ Organizations.

MINUTES FOR EXPORT FACILITATION COMMITTEE (EFC) MEETING NO. 06/AM'11 DATED 05.10.10

TOTAL CASES: 30 Nos.

(A) Deferred cases 26 Nos

Sl. No	Firm's Name & File No.	Product & quantity	Date of receipt	Date of forwarding & TA	Period for which pending	Destination	Foreign Buyer	FOB Value	Technical Authority & Status of case	Decision of EFC
1.	Dr. Reckeweg Roshanlal India Pvt. Ltd. 01/91/110/258/AM09/EC	Nux Vomica Seeds 30 Kg.	4.07.08	13.10.08	23 months	GERMANY	Dr. Reckeweg & Co.	EURO 655	NOC received from MoEF. NBA has conveyed their provisional approval vide letter dated 12.07.10. As per the decision of EFC dated 30.8.2010, reminder sent on 10.9.2010 to NBA for their final approval. Comments awaited.	Deferred
2.	Synthite Industries Ltd., Cochin 01/91/110/71/AM10/EC	Red Sanders wood extract 11,167 Kgs	14.07.09	24.07.09	14 months	Italy, Germany, UK, Holland	As annexure per	US\$ 5,09,860	MoEF/ SU Division EFC dated 30.8.2010 has rejected the request of the firm as per the comments of MoEF. The firm has again represented for consideration. MoEF was requested on 13.9.2010 to reexamine the matter and furnish their	Deferred

									comments. Comments awaited.	
3.	M/s Britto Seafoods Export Pvt. Ltd., Chennai F. No. 01/91/180/692/AM10/EC	Dried Sea Weed- 1,00,000 Kg	3. 9. 09	4. 9. 09	12 month	Vietnam	M/s Sun Tung co. Ltd., Vietnam	US\$ 1,00,000	MoEF/ WL Division Provisional approval has been received from NBA. Reply received from the firm was forwarded to MoEF on 21.7.2010. Reminder issued on 9.9.2010. Comments awaited.	Deferred
4.	M/s Speed Auto Gates Inc., Chennai 01/91/110/170/AM10/EC	Vermi Compost (Organic Fertilizer) 6000MTs	15.1.10	18.1.10	8 months	Malaysia	M/s Sama Enterprise, Malaysia	US\$ 960000	M/o Agri. & co-operation. Reminder sent on 15.3.10, 06.04.10, 14.05.10, 09.06.10 & 08.07.10 and 2.8.10. Reminder also sent to Trade Division of DAC. Comments awaited. Department of Agri and Coop INMD (Organic farming cell) has written to Commissioner of Agriculture Chennai, on 27.8.2010 for asking	Deferred

									information regarding quality, capacity and status of production.	
5.	M/s Astrazeneca Pharma India Ltd., Bangalore 01/91/110/185/AM10/EC	Biological Samples- 5ml* 400 tubes 2ml*400 tubes	10.2.10	26.2.10	7 month	Singapore	Phoenix Pharma Central Services Pte. Ltd.,	NA	DGHS have referred the matter to ICMR for opinion. ICMR have raised certain queries and have directly addressed the letter to the firm. A letter in this regard has been received from DGHS on 24.06.10. DGHS has again been reminded on 2.8.2010 and 10.9.2010. Comments awaited. The firm was requested on 10.9.2010, to furnish the reply and related papers to ICMR in prescribed format. No reply has been received from the firm.	Deferred
6.	M/s PSS Ganesan and Sons, Tuticorin 01/91/180/1684/AM10/EC	E-Cottonii Seaweed-300 MTs	3.3.10	9.3.10	6 month	Korea	MSC Co. Ltd.,	US\$ 427500	D/o Commerce Reminder sent on 06.04.10,	Deferred

									21.07.10 and 2.8.10 and 10.9.2010. M/o Env. & Forest have raised some queries. Firm vide letter dt. 27.05.10 have replied to the queries which were sent to MoEF on 25.06.10. Reminder on 08.07.10, 2.8.10 and 10.9.2010. Comments awaited.	
7.	M/s. AquaAgri Processing Pvt. Ltd., New Delhi 01/91/110/14/AM11/EC	Dry Seaweed Cottonii- 3000 MT	30.04.10	06.05.10	5 month	Any Country	Any International Buyer	As per market price	D/o Commerce (NOC received) MoEF Comments awaited. Reminder sent on 08.06.10, 08.07.10, 2.8.10 and 9.9.2010.	Deferred
8.	M/s. Synthite Industries Ltd., Cochin 01/91/110/19/AM11/EC	Extract of Red Sanders Wood- 12,105 KG	11.05.10	14.05.10	4 month	Italy, Germany, UK, Holland, Israel	As annexure per	US\$ 4,68,595	MoEF/ SU Division EFC dated 30.8.2010 has rejected the request of the firm as per the comments of MoEF. The firm has again represented for consideration.	Deferred

									MoEF was requested on 13.9.2010, to reexamine the matter and furnish their comments. Comments awaited.	
9.	T.T. Agro Farm, W.B. 01/91/180/501/AM11/EC	Camel- 10 nos	14.06.10	18.06.10	3 month	Bangladesh	M/s. Haque Enterprise	US\$ 4,350	D/o AHD&F have raised some queries. The firm was asked on 3.8.2010 to furnish the same. Reminder issued on 10.9.2010. Reply awaited from the firm.	Deferred
10	Sagwadi Education & Goushala Public Charitable Trust 01/91/110/92/AM11/EC	Bovine Embryos (Nellore Breed)-854 Nos. Bovine Embryos(Gir Breed)-569 Nos. Bovine Embryos (Guzera Breed)-50 Nos.	01.06.10	18.06.10	3 month	Brazil	Brasif S/A Administracao Participacoes	US\$ 1,47,300	D/o AHD&F have raised some queries. Reply received from the firm has been sent to DAHD&F on 18.8.10. Reminder sent on 13.9.2010. Comments awaited.	Deferred
11	M/s. 5P Hortiplex, Coimbatore 01/91/180/587/AM11/EC	Neem Seeds- 1 Kg. Other Plants- 5 Kg.	24.06.10	25.06.10	3month	Bahrain	Horti Group S.P.C.	US\$ 330	MoEF/SU Division have raised some query. Firm vide letter dated 16.07.10 has been asked to reply. Firm	Deferred

									was again reminded on 10.9.2010. Deptt. of Agri & Coop has raised query to submit proposal in the prescribed proforma. Firm was requested on 21.9.2010 to submit the same.	
12	M/s.Dundlod International,Jaipur 01/91/110/231/AM11/EC	Marwari/Kathiawari Horses -3 Nos.	25.06.10	01.07.10	3 month	France	For exhibition purpose	US\$ Nil	DAHD&F. Reminder sent on 2.8.10 and 10.9.2010. Comments awaited.	Deferred
13	M/s.Dundlod International,Jaipur 01/91/110/232/AM11/EC	Marwari/Kathiawari Horses - 6 Nos.	25.06.10	01.07.10	3 month	USA	For exhibition purpose	US\$ Nil	DAHD&F. Reminder sent on 2.8.10 and 10.9.2010. Comments awaited.	Deferred
14	M/s. SKS Agri Impex Pvt. Ltd., 01/91/180/734/AM11/EC	Wheat Bran flake - 2500 MTs	7.7.10	16.07.10	2 month	Bangladesh	Biplov Kumar Das	US\$ 5,50,000	DAHD&F does not support the proposal. May be rejected.	Rejected
15	M/s. SuKaso ceracolors Pvt Ltd., 01/91/110/227/AM11/EC	Opacifier (Zirconium Silicate) using imported Zirconium Silicate send - 2000 MTs	15.6.10	16.07.10	3 month	Bangladesh , Saudi Arabia, Indonesia.	As Annexure per	US\$ 21,13,000	Comments of M/o Mines have been received. They have stated that DGFT may like to consult Department of Atomic Energy. The application of the firm was forwarded to	Deferred

									DAE on 20.9.2010. Comments awaited.	
16	M/s. SuKaso ceracolors Pvt Ltd., 01/91/110/226/AM11/EC	Opacifier (Zirconium Silicate) using imported Zirconium Silicate send - 500 MTs	15.6.10	16.07.10	3 months	Bangladesh, Saudi Arabia, Indonesia.	As Annexure per	US\$ 6,00,000	Comments of M/o Mines have been received. They have stated that DGFT may like to consult Department of Atomic Energy. The application of the firm was forwarded to DAE on 20.9.2010. Comments awaited.	Deferred
17	M/s. SuKaso ceracolors Pvt Ltd., 01/91/110/228/AM11/EC	Opacifier (Zirconium Silicate) using imported Zirconium Silicate send - 2000 MTs	15.6.10	16.07.10	3 months	Bangladesh, Saudi Arabia, Indonesia.	As Annexure per	US\$ 21,13,000	Comments of M/o Mines have been received. They have stated that DGFT may like to consult Department of Atomic Energy. The application of the firm was forwarded to DAE on 20.9.2010. Comments awaited.	Deferred
18	M/s. Jai International Pvt. Ltd., Mumbai 01/91/110/285/AM11/EC	Groundnut Shell Powder – 800 MT	20.07.10	21.07.10	2 months	Oman	Omani National Livestock Dev Co.	US\$ 90,000	DAHD&F does not support the proposal. May be rejected.	Rejected
19	M/s. Karnataka Agro	Micronutrient	22.07.10	26.07.10	2 months	Mauritius,	As per	US\$	D/o	Deferred

	Chemicals, Bangalore 01/91/180/800/AM11/EC	Fertilizers and mixtures thereof containing NPK- 750 MT				Bangladesh, Sri Lanka, Malaysia	annexure	7,00,000	Fertilizers. Reminder sent on 2.8.2010 and 9.9.2010. Comments awaited.	
20	M/s Multiplex Bio-tech Pvt Ltd., Bangalore 01/91/180/801/AM11/EC	Micronutrient Fertilizers and mixtures thereof containing NPK- 500 MT	22.07.10	26.07.10	2 months	Egypt, Djibouti	As per annexure	US\$ 5,00,000	D/o Fertilizers. Reminder sent on 2.8.2010 and 2.9.2010. Comments awaited.	Deferred
21	M/s. Biswas Enterprises, Kolkata 01/91/180/814/AM11/EC	Chelated Zinc/ Zinc EDTA- 20 MT	15.07.10	26.07.10	2 months	Bangladesh	Corbel International Ltd.	US\$ 40,400	D/o Fertilizers. Reminder sent on 2.8.2010 and 10.9.2010. Comments awaited.	Deferred
22	Ms. Sabarmati Ashram Goushala, Gujarat 01/91/110/288/AM11/EC	Murrah FS Doses- 1000 Nos	23.07.10	26.07.10	2 months	Vietnam	Nam Thai Invest Co. Ltd.	US\$ 3,000	NOC has been received from DAHD&F.	Approved
23	M/s Mehin Total Chemicals Pvt, Ltd., Mansa 01/91/110/329/AM10/EC	17000 Kgs of Chelated Zinc Fertilizer	05.8.10	09.8.10	1 months	Bangladesh	M/S Alpha Agro Ltd., Bangladesh	S\$ 20,000	Department of Fertilizers have informed that this item is not covered under Fertilizer Control Order as such it is not a micro nutrient fertilizer. The matter may be decided as per Exim Policy.	To be examined on file as it does not appear to be in restricted list.
24	M/S Navin Fluorine International, Mumbai. 01/91/110/347/AM11/EC	2240 Kgs of Trichloro	17.08.10	18.8.10	1 months	Iran	M/S Sinadaru Pharmaceutical	Euro 19,264	MOEF. Comments awaited.	Approved

		Monofluoro Methane					& healthcare Co.,Iran			
25	M/S Rupy Exports, New Delhi 01/91/110/349/AM11/EC	1200 Nos. of Buffaloes(Female), 650 Nos. of Buffaloes(Male)	17.8.10	18.8.10	1 months	Bangladesh	M/S M.K Noor Dairy Ltd., Bangladesh	US\$ 814000	DAHD&F does not support the proposal. May be rejected.	Rejected
26	M/S Tosif Silktex, Kolkata 01/91/180/590/AM11/EC	2000 Nos. Live Buffaloes	13.8.10	20.8.10	1 months	Bangladesh	M/S Satter Enterprise Dairy Firm, Bangladesh	US\$ 230000	DAHD&F does not support the proposal. May be rejected.	Rejected

B. NEW CASES 04 Nos.

Sl. No	Firm's Name & File No.	Product & quantity	Date of receipt	Date of forwarding & TA	Period for which pending	Destination	Foreign Buyer	FOB Value	Technical Authority & Status of case	Decision of EFC
27	M/s. Salet Seafoods Pvt. Ltd., Porbandar 01/91/110/352/AM11/EC	300 MT of Frozen silver Pomfret.	25.8.10	31.8.10	NA	Kuwait	M/s. A.L Yasra Food Company Kuwait.	USD 1534600	DAHD&F & Department of Agri and Cooperation. Comments awaited.	Deferred
28	M/s. J.P. Flour Mills Pvt. Ltd 01/91/180/1146/AM11/EC	5000 MTs of Wheat Bran	17.9.10	21.9.10	NA	Bangladesh	M/s. Ruma Enterprises Bangladesh	USD 1000000	DAHD&F. Comments awaited.	Deferred
29	M/s.Chikali Great Commission Engineering Pvt. Ltd., Pune 01/91/110/384/AM11/EC	10 000 Kgs of Flower Bulbs-Crocus	21.9.10	21.9.10	NA	Holland	M/s. L & M Bloembollen, the Netherlands	EURO 31,600	Department of Agri and Cooperation. Comments awaited.	Deferred
30	M/s. East West Seeds India Pvt. Ltd., Aurangabad. 01/91/180/1145/AM11/EC	4000 Kgs of Onion Seeds	21.9.10	21.9.10	NA	Sri Lanka	M/s. Best Seed (Pvt. Sri Lanka.	USD 60,000	Deptt. of Agri & Cooperation. Comments awaited.	Deferred

ADDITIONAL AGENDA FOR EXPORT FACILITATION COMMITTEE (EFC) MEETING NO. 06/AM'11 DATED 05.10.10

TOTAL CASES: 09 Nos.

New cases 09 Nos

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35	M/s. Dundlod International, Jaipur 01/91/180/1141/AM11/EC	Camels- 4 nos	17.09.10	24.09.10	NA	Sultanate of Oman	For Equestrian show	Rs.4,00,000	DAHD&F Comments awaited	Deferred
36	M/s. Shukla Exporters, Gorakhpur 01/91/110/397/AM11/EC	Rice Straw- 5000 MT	28.09.10	30.09.10	NA	Nepal	Shri Bhrikuti Pulp & Paper Nepal Ltd.	Rs. 62,50,000	DAHD&F Comments awaited.	Deferred
37	M/s. Shukla Exporters, Gorakhpur 01/91/110/396/AM11/EC	Wheat Straw- 5000 MT	28.09.10	30.09.10	NA	Nepal	Shri Bhrikuti Pulp & Paper Nepal Ltd.	Rs. 1,00,00,000	DAHD&F Comments awaited.	Deferred
38	M/s. S.K. Exports, Kanpur 01/91/110/389/AM11/EC	Buffalo- 350 nos	23.09.10	01.10.10	NA	Malaysia	As per export order	US\$ 11,20,000	DAHD&F Comments awaited.	Deferred
39	M/s. S.R.F. Ltd., Gurgaon 01/91/110/399/AM11/EC	HCFC-22- 14,000 MTs	30.09.10	01.10.10	NA	Buyers in countries signatory of Montréal Protocol on ODS	Buyers in countries signatory of Montréal Protocol on ODS	US\$ 84,00,000- 5,60,00,000	MoEF/Ozone Cell Comments awaited.	Deferred